

Court-II

**APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

Appeal No. 37 of 2014

Dated : 11th September, 2014

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of :

Gujarat Urja Vikas Nigam Ltd. Appellant(s)

Versus

Gujarat Electricity Regulatory
Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Ms. Rimali Batra for R-2
Ms. Nishtha for Ms. Suparna
Srivastava for R-1.

ORDER

Learned counsel for the State Commission undertakes to file written submissions by 15.09.2014. She is permitted to do so.

Post the matter for reporting compliance on **18th September, 2014.**

**(Justice Surendra Kumar)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**